

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER

No. 2003 of 2024 RG/LP Dated 13-11-2024


In exercise of powers vested under Chapter-XVII (Oath Commissioners) Rule 186 of The Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to appoint below mentioned Advocates as Oath Commissioners for the **term of two years** and place of practice shown against their respective names with effect from the date of issuance of the order:-

S. No	Name of the Applicant	Date of Birth	Enrollment No. & Date	Area of Practice
1	Ms. Monika Devi D/O Sh. Karan Sing Bali R/O Ward No.2, Sunari Mohalla Ramban	08.08.1995	JK-689/2019 Dt.31.12.2019	District Court Complex Ramban
2	Mr. Asif Hussain Sh. Ab. Gani Hajam R/O Malikpora Tehsil & District Pulwama	06.08.1993	JK-257/2020 Dt.16.10.2020	Munsiff Court Complex, Pulwama

The Oath Commissioners, so appointed shall strictly comply with the conditions laid down in the Rules and maintain requisite registers and receipt books as required under Rule 190 to 195 of the said Rules.

- **The Oath Commissioners shall hold office only for the term of validity under Rule 189 of the Jammu and Kashmir High Court Rules, 1999.**
- **All Oath Commissioners shall deposit their Registers and Counterfoils of their receipt books as maintained by them under Rule 110 and 112 respectively after expiry of the term of their appointment with the concerned District and Sessions Judge or Registrar, High Court, as the case may be, in terms of Rule 191 (4) and 195 Chapter-XVII.**
- **Non-compliance of any of the Rules, Notifications or directions issued shall result in the termination of the appointment of defaulting Oath Commissioner without any notice to him/her under Rule 189 of the rules.**

By order


(Assistant Registrar)
LP-Section, Main Wing

No. 50878-89 RG/LP

Dated 13-11-2024

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar
3. Secretary to Hon'ble Mr. Justice Rajnesh Oswal
4. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul
..... for information of their Lordships.
5. Registrar Vigilance, High Court of J&K at Jammu
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
7. Principal District & Sessions Judge, Ramban/Pulwama
8. President J&K High Court Bar Association, Jammu/Srinagar
9. President, District Bar Association Ramban/Pulwama
.....for information
10. Manager Govt. Press, Jammu for publication in the next issue of Govt. Gazette.
11. CPC e-Courts High Court of J&K and Ladakh Jammu for uploading on the official website.
12. Concerened Advocate, Mr./Ms _____
.....for information and compliance.


13-11-2024
(Assistant Registrar)